

NIRMA UNIVERSITY

Nirma University was established by the initiative of the NIRMA EDUCATION AND RESEARCH FOUNDATION (NERF). The University was established in the year 2003 as a statutory university under a special act passed by the Gujarat State Legislative Assembly. It is recognized by the University Grants Commission (UGC) under Section 2(f) of the UGC Act. The University is duly accredited by National Assessment and Accreditation Council (NAAC) with "A" Grade. The University is a member of Association of Indian Universities (AIU) and the Association of Commonwealth Universities (ACU). Functioning under the aegis of NERF, the University consists of Institute of Technology, Institute of Management, Institute of Pharmacy, Institute of Law, Institute of Science, Institute of Architecture and Planning, Institute of Commerce, Department of Design.

The University is identified with cutting edge research, robust academic programmes, quality teaching learning process and over-all personality development interventions of its students. The 110 acres sprawling state of art campus provides refreshing environment and stimulates intellectual growth and creativity.

INSTITUTE OF LAW

Institute of Law was set up under the aegis of Nirma University in the year 2007 with a vision to promote excellence in the field of legal education and to meet the ever increasing demand of the new and innovative legal education. The Institute is committed to exploring multidisciplinary approaches through its unique curriculum and revolutionizing legal education through modern pedagogies thereby adapting to the changing world in which law professionals operate.

SPECIAL ACHIEVEMENTS

- The Institute was conferred with the Institutional Excellence Award, 2012 for being the best among the most preferred law colleges in SAARC Countries by Society of Indian Law Firms (SILF) and Menon Institute of Legal Advocacy Training (MILAT).
- Ranked Third Best among Private Law Schools in India by Career 360 Magazines, January 2016

CENTRE FOR CONTINUING EDUCATION

Nirma University has established a Centre for Continuing Education with the following objectives:

- To provide Need-based Continuing Education, Knowledge, and Training etc. in various fields to all stakeholders.
- To assist working professionals in the industry in widening their knowledge base and in improving their skills.
- To arrange Workshops, Lectures, Seminars, Services, on requests.
- To identify employment potential areas and to conduct competency-based skilled development programme.
- To conduct Vocational Training to meet the specific needs of industrial businesses.
- To conduct short duration and long duration programmes in Management, Engineering and Technology, Pharmacy, Science, Law and Architecture.
- To conduct Training Programme for Competitive Examinations.
- To coordinate the continuing education programme offered by various Institutes at the University level.



Capacity Building Program on International Taxation

Date: 7th March 2020 to 8th March 2020

Program Coordinator

Amit K Kashyap,
Asst. Prof of Law,
Institute of law, Nirma University



Conducted By

Centre for Corporate Law Studies,
Institute of Law,
Nirma University

Organised By

Centre for Continuing Education
Nirma University

